

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JUNE, 2023

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.06.2023

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.06.2023</i>
CIVIL	18336	422	556	18202
CRIMINAL	0	0	0	0
TOTAL	18336	422	556	18202

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.06.2023</i>
CIVIL	165933	4092	5175	164850
CRIMINAL	34180	2054	1830	34404
TOTAL	200113	6146	7005	199254